

(8)

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

PRESENT:

HON'BLE MR. A.K. GAUR, MEMBER-J

Allahabad this the 25th day of September, 2008

Original Application No. 958 of 2007

Nasibullah Khan, S/o Shri Murtaza Hussain,
Resident of Village and Post Office Rampur,
District Basti.

...Applicants.

By Advocate : Sri S.N. Yadav.

Versus

1. Union of India through Superintendent Post Offices, Basti East Sub-Division Basti.
2. The Inspector of Post Offices Basti East Sub-Division Basti.
3. Assistant Superintendent Post Offices East, Sub-Division Basti.
4. Branch Post Master, Rampur, District- Basti.

...Respondents.

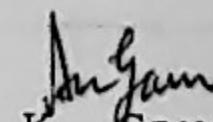
By Advocate : Sri S.Srivastava

O R D E R

Delivered : By A.K. Gaur, Member-J

The applicant has filed this application seeking regularization of service on the ground that the nature of work, where the applicant has been transferred is permanent. Learned counsel for the respondents submitted that since the applicant has already joined the post, where he was transferred, the OA has been rendered infructuous.

2. Accordingly, the OA is dismissed as rendered infructuous. However, if the applicant is still aggrieved, he may if so advised file fresh application for redressal of his grievances. No order as to costs.


(A.K. Gaur)
Member-J

RKM/